## MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2020 HIGH COURT OF MEGHALAYA

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Meghalaya	High Court of	Name of the State/UT	
748	CIVIL	Opening Balance	
70	CRIMINAL		
818	CIVIL+ CRIMINAL		
=	CIVIL	Institution during the month	
best	CRIMINAL		
12	CIVIL+ CRIMINAL		
0	CIVIL	Disposal Cases during the month	
-	CRIMINAL CRIMINAL		
-	CIVIL+ CRIMINAL		
759	CIVIL	Closing balance at the end of the month	
70	CRIMINAL		
829	CIVIL+ CRIMINAL		
1.47%	CIVIL	% Increase or decrease in pendency vis a vis previous month	
0.00%	CRIMINAL		
1.34%	CIVIL+ CRIMINAL		
0	CIVIL	Disposal of cases which are more than five Pendency of cases which are more than five years old at the end of the month	
0	CRIMINAL		
0	CIVIL+ CRIMINAL		
45	CIVIL	Pendency of cases which are more than five years old at the end of the month	
3	CRIMINAL		
48	CIVIL+ CRIMINAL	are more than of the month	

4	3(c)	3(b)	3(a)
What is the progress made on those targets district-wise	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	Number of Officers who participated in the said conference	Whether any Statewide/Regional Conference held during the month.